NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/55/2016

NAME OF THE PETITIONER(S)

: V.C.Velayudhan Nair

NAME OF THE RESPONDENT(S)

: Mannam Centenary Textiles Ltd & 5 others

UNDER SECTION

: 397,398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

1.11

REPRESENTATION BY WHOM

1. LOKEEDI WONDY

COUNSEL FOR

<u>ORDER</u>

Shri P Raj Kumar, counsel for petitioner present. Counsel for respondents are called absent. Counsel for petitioner is directed to inform the counsel for respondents about the next date of hearing. Put up on 22.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)

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